

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL MEMBER

DA 1765/92

RA 55/93

MA 2152/97

with

DA 1071/94

DA 2243/94

(A)

New Delhi this the 17th day of November, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri K. Muthukumar, Member (A)

DA 1765/92

RA 55/93

MA 2152/97

B.P. Bindal and others

... Applicants

(None for the applicants)

vs.

Union of India and Ors.

... Respondents

(By Advocate Shri K.R. Saciddeva)

DA 1071/94

Sh. G. S. Gopalakrishnan,
Executive Engineer (Retd.)

Sh. B. T. Wadekar,
Superintending Engineer (Retd.)

Sh. R. L. Wahi,
Superintending Engineer (Retd.)

Sh. M. S. Bhatia,
Superintending Engineer (Retd.)

Sh. S. V. Jalapathi,
Superintending Engineer (Retd.)

Sh. V. D. Gupta
Superintending Engineer

Sh. K. Ramanujam
Superintending Engineer

(Address for service
C/O K. Ramanujam, 763/Sec. IV,
R.K. Puram, New Delhi)

... Applicants

(None for the applicants)

vs.

1. Director General (Works),
Central Public Works Department,
Nirman Bhawan, New Delhi.

2. Union of India through its
Secretary, Ministry of Urban Development,
Nirman Bhawan, New Delhi.

YB

3. Secretary, Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi.
4. CES & CEMES Class I(D.R.) Association through Sh.A.K.Saraf, Superintending Engineer(Vigilance), Delhi Central Circle VIII, CPWD, Seva Bhawan, New Delhi.
5. CPWD Engineers Association, through P.C.Jain, I.P.Bhawan, New Delhi.

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... Respondents

(By Advocate Shri P.H.Ramchandani, learned senior counsel for the official respondents)

(By Advocate Sh.M.K.Gupta, for the private respondents)

OA 2243/94

1. N.Laxmiah
S/O Sh.N.Anjanaiyah
D-90, Pushpanjali,
Delhi-34.
2. G.N.Chakravarty,
S/O Sh.N.Chakravarty,
B-188, Lok Vihar, Delhi-34
3. S.S.Ojha
S/O Sh.Mangal Ojha
A/36, Lok Vihar,
Delhi-34
4. S.Kumatssan
S/O Late K.S. Pillai,
Superintending Engineer(Hqs.)
O/O The Chief Engineer
South Zone-1, 140, Marshall Road,
Egmoreh, Madras.
5. G.Venkatachalam
S/O T.V.Govindaswamy
Superintending Engineer(Hqs.)
O/O the Chief Engineer
South Zone-1, 140, Marshall Road,
Egmoreh, Madras.

... Applicants

(None for the applicants)

vs.

1. Union of India through its Secretary, Ministry of Urban Development, Nirman Bhawan, New Delhi-11.
2. Director General(Works), Central Public Works Department, Nirman Bhawan, New Delhi-11

... Respondents

(By Advocate Shri P.H.Ramchandani, learned senior counsel)

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ORDER (ORAL)

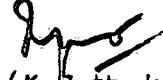
(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

(X)

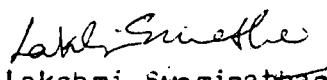
We are informed that RA 55/93 in OA 1765/92 has already been disposed of. In the Tribunal's order dated 14.10.98 it is noted that Shri S.M.Garg, learned counsel for the applicants had submitted that the applicants have not contacted him for the last several months and he did not know whether they would like to pursue these cases or not. Thereafter on 30.10.98 we note that Shri R.Venkataramani, learned senior counsel had appeared for the applicants and today none has appeared for the applicants even on the second call.

2. In the above circumstances, it appears that the applicants are not interested in pursuing the matter in respect of the aforesaid two OAs and connected MA 2152/97 in RA 55/93 in OA 1765/92. Accordingly OAs 1071/94, 2243/94 and MA 2152/97 in RA 55/93 in OA 1765/92 are dismissed for default and non-prosecution.

3. Let a copy of this order be placed in OA 2243/94 and RA 55/93 in OA 1765/92.

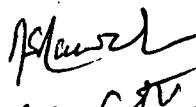

(K. Muthukumar)

Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)

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Attested


Clerk
CO CIV